

**No.GOB(I) 1/2022**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 18<sup>TH</sup> FEBRUARY, 2022.**

**NOTIFICATION**

Sri. Mallikarjunagowda, Principal District and Sessions Judge, Raichur, is transferred and his services are placed at the disposal of the Government for being appointed as District Judge, OOD, Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru (vice Smt. S.H.Renukadevi - due for retirement w.e.f. 28.02.2022), in exigency of work, to take effect immediately.

BY ORDER OF THE HIGH COURT,

Sd/-

(T.G.SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

- 1 Sri. Mallikarjunagowda, Principal District and Sessions Judge, Raichur, with a direction to get himself relieved from the present charge of his post immediately and proceed to take charge of his new post on the afternoon of 28.02.2022 from Smt. S.H.Renukadevi after receipt of necessary appointment orders from the Government.
- 2 Smt. S.H.Renukadevi, District Judge, OOD, Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru, with a direction to hand over the charge of her post to Sri. Mallikarjunagowda on the afternoon of 28.02.2022.
- 3 The Courts concerned.
- 4 The Accountant General in Karnataka, Bengaluru.
- 5 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 6 The P.S. to Hon'ble Administrative Judges for Raichur District and OOD Posts.

- 7 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 9 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 10 The Director, Karnataka Judicial Academy, Bengaluru.
- 11 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 12 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 13 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 14 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 15 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 16 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, Revenue Department, M.S.Building, Bengaluru.
- 19 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 20 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 21 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 22 Spare copies.